

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-301-2020

SEE BHAL Mikelin Distillery Pvt. Ltd. ... Petitioner
Versus
The Federal Bank and Anr. ... Respondents

Mr. Nigel Da Costa Frias and Mr. G. Malik, Advocate for the petitioner.

Mr. V. Daniel, Advocate for the respondent No.1.

Mr. P. Faldessai, Assistant Solicitor General for the respondent No.2.

**Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J**

Date :- 21st December, 2020

P.C.:

Considering the nature of the controversy involved in this Writ Petition we consider it desirable that the Reserve Bank of India enters an appearance.

2. Mr. P. Faldessai, learned Assistant Solicitor General has been requested to obtain instructions as to whether he can represent the Reserve Bank of India in this matter. We would also like the Reserve Bank of India to file a reply affidavit dealing with the contentions of the Writ Petitioner by 11/01/2021. List this Writ Petition on 13/01/2021.

3. In the meantime, the respondent No.1 may file its sur-rejoinder affidavit with copy to the learned Counsel for the petitioner.

M. S. SONAK, J.

CHIEF JUSTICE

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